

Annexure – 7															
Name of the corporate debtor: Powerdeal Energy Systems (India) Private Limited ; Date of commencement of CIRP : 11/07/2024 ; List of creditors as on: 19/08/2025															
List of operational creditors (Government dues)															
(Amount in ₹)															
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Dy, Commissioner of Income Tax, Circle-1, Nashik	Income Tax	25-07-2024	14,37,51,124	14,37,51,124	Unsecured	-	-	No	-	-	-	0	0	-
2	Employees Provident Fund Organisation	EPFO	27.08.2024	1,46,83,909	63,99,023	Secured	As per Judgement of Jet Airways claim of EPFO shall have priority over all other creditors	-	No	-	-	-	82,84,886	-	As per judgment of Hon'ble NCLAT in the case of Employees' Provident Fund Organization Regional Office Vs. Jaykumar Pesumal Arlani RP of M/s. Decent Laminates Pvt. Ltd. and the IBBI Facilitation letter issued in this regard, claims pertaining to order passed during moratorium shall not be admitted
3	Commissioner of Customs	Customes Department	02.09.2024	3,04,34,900	3,04,34,900	unsecured	-	-	No	-	-	-	-	-	
	Total			18,88,69,933.00	18,05,85,047.00	Unsecured	-	-	-	-	-	-	82,84,886.00	-	-